

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 51/14	TP 64/16	Hearing	397-398	Puttanarayanappa Nadikeraiah & 3 Ors. Vs Bindu Labels Pvt. Ltd., & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P-DAKSHAYANI 9900814126	rep of petitioner	Dakshayani
2.	MAHIMA GOUD 9632179659	REP. of Respondents	Mahima Goud

PCS for petitioner is present. Counsel for respondent is present. She has filed additional objections. PCS for petitioner has filed a copy of the order passed by the Civil Court along with written submissions.

Since the pleadings are completed and PCS has already filed written submissions for the petitioner. Therefore, the main petition can be taken up for hearing.

Counsel for respondent is informed to proceed with the enquiry on the next hearing date.

List it on 07.07.2017.


MEMBER (J)


MEMBER (T)